OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE DISTT. WEST:THC: DELHI

LINK ROASTER

In terms of the directions issued by the Hon'ble High court of Delhi, the following arrangement of Link Officers is hereby made with immediate effects to deal with/dispose of criminal cases by resorting to plea bargaining in terms of the directions contained in order dated 14-09-2022 passed by the Hon'ble Supreme Court of India in "Suo-Moto Writ Petition (Crl.) No. 04/2021 in Re Policy Strategy for grant of bail:-

Sl No.	Name of the Metropolitan Magistrates	Room No.
01	Ms. Ruby Neeraj Kumar, Ld. ACMM	145
02	Sh. Anshul Mehta, I.d. MM-01	341
03	Ms. Devanshi Janmeja. I.d. MM-02	356

Notes:-

The Ld. MM-01 mentioned above at Sl. No. 2 shall work as Link Officer of officer mentioned at Sl. No. 01, similarly Ld. MM-02 mentioned at Sl No. 03 shall work as Link Officer of Officer mentioned at Sl. No. 02 and Ld. ACMM mentioned at Sl. No. 01 shall work as Link Officer of Officer mentioned at Sl. No. 3. In the absence of 1st Link Officer, the Officer mentioned after her/his name shall perform the duty in her/his place.

(Kapil Kuriar)
Chief Metropolizan Magistrate
West District, Delhi

Date

 N_0 3484 - 3540 CMM(West)/LR/THC/2022

Copy forwarded for information and necessary action to:

01 The Registrar General, High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge, (West),Delhi)

02 The Ld. Principal District & Sessions Judge, (HQ), Delhi

03 The Ld. Principal District & Sessions Judge, (West), Delhi

04 The Ld. Principal District & Sessions Judge, all district Delhi/New Delhi

05 The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi

06 The CMMs, all district Delhi/New Delhi.

07 The ACMM/Metropolitan Magistrates, West District, THC Delhi.

08 The Director of Prosecution, Tis Hazari Courts, Delhi.

09 The Commissioner of Police, Delhi

10 The IG (Prison), Tihar Jail, Delhi/ New Delhi

11 The Secretary, Bar Association, Tis Hazari Courts, Delhi

12 The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi

13 The Law Officer, Tihar Jail, Delhi/New Delhi.

14 For uploading on centralized web-site through LAYERS

15 The Video Conferencing, R. No. 16, Tis Hazari Courts, Delhi.

16 The Reader to CMM West District, Tis Hazari Courts, Delhi.

17 Office file

Chief Metropolitan Magistrate West, 1745, Delhi